

DIVISION BENCH
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/346(KB)2021
IA(I.B.C)/992(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	SUBHADRA COMMERCIAL PRIVATE LIMITED VS PURULIA METAL CASTING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Siddhanth Makkar, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the resolution professional present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **14.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.